clearance from environmental angle, availability of water, availability of infrastructural facilities etc., are required tto be tied up before the project proposal can be techno-economically appraised.

Measures to improve power situation in the capital

3467. SHRI BHIKU RAM JAIN: Will the Minister of ENERGY be pleased to state:

(a) the measures under consideration of Government to improve power situation in the Capital; and

(b) what are the short term and long term measures under consideration of the Government for resolving the power problem in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Power position in the Capital is much better now except for some transmission bottlenecks. Foreign Experts are looking into these aspects. Central Electricity Authority has accorded techno-economic clearance to the proposal of DESU for installation of 2x67.5 MW sets as replacement of old units at Rajghat Power House. Sanction of Planning Commission is, however, awaited.

Delhi will also get its share from following Central Sector thermal porjects:—

(i) Eingrauli STPS (5×200+2×500 MW). One unit of 210 MW capactiy at Singrauli STPS has already been commissioned.

(ii) Rihand STPS (2x500 MW). First unit is expected to be commissioned in 1987-88.

In order to meet power needs of Delhi and neighbouring states, possibility of locating near Delhi a STPS in the Central Sector is also being considered.

विदेशों में कर्मचारी भेजने के लिए व्यक्तियों/संगठनों को लाइसेंस

3468. श्री राम अवध : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि:

(क) भारत से विदेशों को कर्मचारी क्षेत्र के लिए पिछले तीन वर्षों के दौरान कितने व्यक्तियों या संगठनों को लाइसेंस जारी किए गए हैं ; और

(ख) पिछले तीन वर्षों में कितने भारतीय रोजगार के लिए विदेशों में (देशवार) गए और इस सम्बन्ध में ब्यौरा क्या है ?

श्रम और पुनर्वास मंत्रालय में राज्य मंत्री (श्रीमती मोहसिना किदवई) : (क) कोई नहीं। भारत के उच्चतम न्यायालय के दिनांक 20 मार्च, 1979 के आदेशों का अनुसरण कते हुए भरती एजेंसियों को पंजीकरण की मंजूरी देने की प्रणाली समाप्त कर दी गई है।

(ख) एक विवरण संलग्न है जिसमें गत तीन वर्षों के दौरान विभिन्न देशों में उत्प्रवास हेतु पंजीकृत किए गए भारतीय श्रमिकों की संख्या दर्शाई गई है।

विवरण

विभिन्न देशों में उत्प्रवास हेतु पंजीकृत भारतीय श्रमिक

	1979	1980	1981(अ)
1. साऊदी अरब	67853	87919	86384
2. यूनाइटिड अरब एमिरेट्स	37072	56060	40570